

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD – Basic Training Programmes – Junior Civil Judges –XXII Basic Course for Smt. K. Sowjanya (Kalleda), I Additional Junior Civil Judge –Cum- XXI Additional Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District to undergo Part-I, Institutional Training for 34 days from 24.12.2020 to 27.01.2021 at Telangana State Judicial Academy, Secunderabad - INCHARGE ARRANGEMENTS - ORDERS - ISSUED.

REF: Letter Roc.No.1082/2020/TSJA-Sec'bad, dated 16.12.2020 from the Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO.1641/2016-B.SPL., DATED: 21.12.2020

The High Court is pleased to pass the following order:

Smt. K. Sowjanya (Kalleda), I Additional Junior Civil Judge –Cum- XXI Additional Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District is nominated to undergo Part-I, Institutional Training for 34 days from 24.12.2020 to 27.01.2021 at Telangana State Judicial Academy, Secunderabad. The officer is hereby directed to handover charge of her post to the III Additional Junior Civil Judge –cum- XXIII Additional Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District and proceed to report before the Director, Telangana State Judicial Academy, Secunderabad, at 9:30 a.m., on 24.12.2020.

The III Additional Junior Civil Judge –cum-XXIII Additional Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District will be in full additional charge to the post of I Additional Junior Civil Judge –Cum- XXI Additional Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District, during the training period of Smt. K.Sowjanya (Kalleda).

Smt. K.Sowjanya (Kalleda), I Additional Junior Civil Judge –Cum- XXI Additional Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District will be under the control of the Director, Telangana State Judicial Academy, Secunderabad, during the period of training at Telangana State Judicial Academy, Secunderabad.

NOTE:

The Training Proceedings is placed in the High Court's Website <http://tshc.gov.in> The downloaded copy from the web site is valid for relieving and reporting to training at Telangana State Judicial Academy, Secunderabad.


REGISTRAR GENERAL
21.12.2020

To:

1. The Officer concerned.
2. The Director, Telangana State Judicial Academy, Secunderabad.

3. The Prl. District and Sessions Judge, Ranga Reddy District at L.B.Nagar.
4. The Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Ranga Reddy District at L.B.Nagar.
5. The I Additional Junior Civil Judge -Cum- XXI Additional Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District.
6. The III Additional Junior Civil Judge -cum-XXIII Additional Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District
7. The District Treasury Officer, Ranga Reddy District at Nampally Exhibition Grounds, Hyderabad.
8. The Sub-Treasury Officer, Medchal, Ranga Reddy District.

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